

ITEM NO.30

REGISTRAR COURT

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 6655/2022

THE NEW INDIA INSURANCE CO. LTD.

Petitioner(s)

VERSUS

SANJU & ORS.

Respondent(s)

IA No. 54269/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 54271/2022 - EXEMPTION FROM FILING O.T.

IA No. 58120/2024 - EXEMPTION FROM FILING O.T.)

Date : 30-09-2024 These matters were called on for hearing today.

For Petitioner(s)

Mr. T. Mahipal, AOR  
Mr. Rohit Sinha, Adv.  
Mr. Harsh Vardhan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Service of notice is complete on respondent Nos. 1, 2, 4 & 5  
but no one has entered appearance on their behalf.

Respondent No. 3 has been deleted vide order dated 9.5.2024 of  
the Hon'ble Judge in chambers.

The matter be processed for listing before the Hon'ble Court,  
under the rules.

SUJATA SINGH  
Registrar

MG